

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.02.2022 (THURSDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan Falguni Shete-R1 Vipul Mittal-R2
2.	Comp. App. (AT) (Ins) No. 263 of 2020	Jay Ganesh Plating Works. Vs. Carline Pressings Pvt. Ltd.	Pratiksha Sharma	Gautam Singh
3.	Comp. App. (AT) (Ins) No. 592 of 2021	Suman Sehgal Vs. Mahender Kumar & Ors.	Sudeep Dey	Pulkit Sharma-R1 Abhishek Prasad-R3
4.	Comp. App. (AT) (Ins) No. 621 of 2021	Gitanjali Kapoor Sole Proprietor of Kapoor & Co. Vs. Anand Sonbhadra Resolution Professional of M/S Shubhkamna Buildtech Pvt. Ltd.	Rishi Kapoor	Nipum Gautam
5.	Comp. App. (AT) (Ins) No. 634 of 2021	Pradhan A.S. Logistics Pvt. Ltd. Vs. Transafe services Ltd. & Anr.	Ankur Singhal	Anil Agarwal Nipun Gautam-R1
6.	Comp. App. (AT) (Ins) No. 763 of 2021 & I.A. No. 2040 of 2021	Javed Ahmed Vs. HDFC Bank Ltd. & Ors.	Jaspreet Singh	Gurmeet Bindra Amita Kumari-R1 Neeraj Sharma-R2
7.	Comp. App. (AT) (Ins) No. 837 of 2021	Sapan Mohan Garg Resolution Professional of Sort India Enviro Solutions Ltd. Vs. Manish G Patel & Anr.	Milan Singh Negi	Abul Hafiz Khan Pradeep Gupta-R1
8.	I.A. No. 2236 of 2021 in Comp. App. (AT) No. 145 of 2020	Air Water Inc. Vs. Ellenbarrie Industrial Gases Ltd & Ors.	Dheeraj Nair	Vikrant Nair Nipun Katyal-R1 Vikrant Pachnanda-R2 Iram Hassan-R3 Shaunak Mitra-R4 Varinder Singh Dhiman-R5 & R7

9.	Comp. App. (AT) No. 79 of 2021 & I.A. No.1381 of 2021	Prakash Singh Negi Vs. Vishal Sharma & Ors.	Mayank Wadhwa	Vishal Sharma Aditya Dewan Satendra K Rai Saikat Sarkar-R1
10.	Comp. App. (AT) No. 98 of 2021	Sudhir John Horo Vs. Ideaworks Design & Strategy Pvt. Ltd. & Ors.	Karan Malhotra	Pallavi Kumar Vimal Kirti Singh Biddhant Puri-R1,2 & 5
11.	Comp. App. (AT) No. 100 of 2021	Harish Purohit Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	Harshal Chauhan
12.	Comp. App. (AT) No. 101 of 2021	Shailendra Bafna Director & Share Holder of Ojus Buildcons Pvt. Ltd. Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	Harshal Chauhan

#### For Admission (Fresh Cases)

13.	Comp. App. (AT) No. 04 of 2022	Morepen Laboratories Ltd. & Ors. Vs. Union of India	Malvika Singh	Alok Kr. Jain
14.	Comp. App. (AT) No. 05 of 2022	Morepen Laboratories Ltd. Vs. Union of India	Malvika Singh	Alok Kr. Jain
15.	Comp. App. (AT) No. 22 of 2022	Ameet Khandelwal Vs. Smt. Pooja Goela Ors.	Sandeep Bajaj	Kumar Anurag Singh
16.	Comp. App. (AT) No. 23 of 2022	Ameet Khandelwal Vs. Smt. Pooja Goela Ors.	Sandeep Bajaj	

#### For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
18.	Comp. App. (AT) (Ins) No. 12 of 2020	IFGL Refractories Ltd. Vs. Agrawal Structure Mills (P) Ltd.	Pradhuman Gohil	Kumarjit Banerjee Gaurav Gupta Pradeep Verma
19.	Comp. App. (AT) (Ins) No. 112-113 of 2020	Balmukh Goldjewel and Multitrading Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Akshay Sharma	Ms. Bhavya Bhatia- R1 Apoorv Shukla-R3 Yashvardhan

20.	Comp. App. (AT) No. 73 of 2020	Chawla & Choudhary Trading Company Pvt. Ltd. & Ors. Vs. Gulshan Kumar Chawla	Atul Sharma	U.K. Singhal Drishti Grover
21.	Comp. App. (AT) No. 140 of 2021	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	Vishal Ganda	Harshvardhan Jha Shyam Kapadia-R1 Neha Nagpal- R1,7,9 & 10 Devashish Tiwari-R2 to R5 Hitesh Sachar-R15
22.	Comp. App. (AT) No. 08 of 2022	The Utkal Chamber Of Commerce & Industry Ltd. Vs. Jyotirmoy Mohanty & Ors.	Gurvinder Suri	Lalitendu Mishra S.K. Acharya-R1 & R2

**For Hearing**

23.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara -R1 Rajat Lohia-R2
24.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	Kiran Shah-CA Siddharth Tandon- R1 & R2
25.	Competition App. (AT) No. 20 of 2020	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	Sangeeta Goel	Shama Nargis Sonal Sarda Arjun Rekhi Diksha Gupta-R2 Saikrishna Rajagopal Devvrat Joshi-R4 Sreemoyee Deb

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By order of Hon'ble Chairperson

-sd/-  
Registrar